

**NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **03.03.2023** at **02.30 PM** THROUGH VIDEO CONFERENCING

**PRESENT: HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI. SAMEER KAKAR, MEMBER (TECHNICAL)**

IN THE MATTER OF : Sri Padmabalaji Steels Pvt Ltd

MAIN PETITION NUMBER : TCP/363/IB/2017

(IA/MA) APPLICATION NUMBERS

IA/351(CHE)/2023

7 TCP/363/IB/2017
IA/351(CHE)/2023

ORDER

The Applicant is represented by the Ld. Counsel Mr. V. Manivannan through video conferencing mode.

This application has been filed seeking the following relief:

- 1. To grant extension of time to continue the Liquidation Process which ends on 25.02.2023 for further period of 6 months, i.e., till 25.08.2023.*
- 2. To pass such other orders as it deems fit in the above circumstances of the case and thus render justice.*

It is seen that liquidation was ordered in this matter vide order dated 05.03.2018 several extension exclusions have been granted to the Corporate Debtor, last extension was granted in IA/940/2022 vide order dated 13.09.2022 where in liquidation period was extended up to 24.02.2023.

It is seen that at page-7 para-13 of the application it is stated by the Applicant that certain IA's are pending before this Tribunal for adjudication. In view of the same the liquidator is seeking extension of time. Heard the Applicant perused the document prayer-1 is hereby **allowed** the liquidation period of the Corporate Debtor is extended till 25.08.2023.

Accordingly, IA/351(CHE)/2023 stands **allowed** and **disposed off**.



[SAMEER KAKAR]
MEMBER (TECHNICAL)

AR



[SANJIV JAIN]
MEMBER (JUDICIAL)